

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).36996/2012

(From the judgement and order dated 27/04/2012 in CMWP No.42068/2003 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHRI SAMAR SINGH

Petitioner(s)

VERSUS

STATE OF U.P AND ORS

Respondent(s)

Date: 03/01/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s) Mr. M. Dutta, Adv.
 Mr. P.S. Sudheer, Adv.
 Mr. Rishi Maheshwari, Adv.
 Mr. Anshul Gupta, Adv.
 Mr. Raj Kumar Kaushik, Adv.

For Respondent(s) Mr. Sanjay Visen, Adv.
 Ms. Shalini Kumar, Adv.
 Mr. Vinay Garg, Adv.

Mr. Adarsh Upadhyay, Adv.

UPON hearing counsel the Court made the following
O R D E R

As prayed for by learned counsel for the respondents, six weeks' time is granted to produce the record.
List the matter thereafter.

(Sanjay Kumar)	Court Master (Indu Satija)	
	Assistant Registrar	